

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 222 of 2014

Dated : 17th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Mula Pravara Electric Co-operative Society Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Hasan Murtaza
Mr. Aditya Panda
Ms. Malavika Prasad**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. Saikumar
Mr. Samir Malik for R.2**

ORDER

Learned counsel for Respondent No. 2 seeks some time to file reply. He may file the same on or before 14.01.2015 after serving copy on the other side. Learned Counsel for Commission may also file reply, if any, on or before 14.01.2015 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed after serving copy on the other side.

Post the matter on **21.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**